

(ख) यदि हां, तो क्या सरकार का विचार इस गैस एजेंसी को केवल ऐसे व्यक्ति को आबंटित करने का है ; जो टूंडला का रहने वाला हो ; और

(ग) क्या टूंडला में आबंटन के लिए प्रस्तावित यह गैस एजेंसी केवल अनुसूचित जातियों और अनुसूचित जनजातियों के लिए आरक्षित कर दी गई है ?

ऊर्जा मंत्री (श्री पी० शिवशंकर) : (क) जी, हां ।

(ख) गैस एजेंसी आगरा जिले के निवासी को दी जाएगी जिसमें "टूंडला" शहर आता है ।

(ग) टूंडला में प्रस्तावित एल०पी०जी० एजेंसी केवल अनुसूचित जाति के लिए आरक्षित है ।

Representations for appointment of SC/ST Judges in Supreme Court/High Courts

10307. SHRI HIRA LAL R. PARMAR : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the details of representations received during 1978-83 from individuals and Associations regarding appointment of Supreme Court/High Court Judges from amongst the members of Scheduled Castes ; and

(b) the action taken on the said representations ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : (a) and (b). Appointment of Judges of the Supreme Court and the High Courts are made in terms of the relevant provisions of the Constitution which do not provide for reservation in favour of any class or section of people. Representations are received from individuals and associations regarding appointment of Supreme Court/High Courts Judges from different sections of society, including the member of Scheduled Castes. It is not possible to give details of representations received in this regard during 1978-83.

The Government addressed the Chief Ministers of States and the Chief Justices of the High Courts that it should be possible to give the Scheduled Castes and Scheduled Tribes, better representation on the High Courts than that exists at present.

Opening of Post Offices in Hilly Areas

10308. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to refer to reply given to Starred Question No. 898 on 22 April, 1981 and subsequent information laid on the Table of the House and state :

(a) whether P and T Department consider population of a 'cluster' of villages within a radius of 1.5 Kms. in hilly areas, and not that of a single census village ;

(b) whether Planning Commission have issued any guidelines for adhering to this approach in practice and not reject any proposal for a B.P.O. in hilly areas simply because census villages concerned do not have a population of 1,000 though a cluster of villages within a radius of 1.5 Kms. around B.P.O. may have it ; and

(c) if so, the guidelines issued and whether it would be ensured that these are adhered to, to provide adequate expansion of postal facilities in hilly areas having scattered population and difficult geographical terrain ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) P and T Department has been considering population of a single census village and not the population of a cluster of villages within a radius of 1.5 Kms. for opening of post offices in the normal areas including hilly areas which are not falling in postally backward and tribal areas.

(b) No, Sir.

(c) Does not arise.

"गल्फ इण्टरनेशनल सर्विसिज" नई दिल्ली द्वारा मजदूरों की विदेशों को सप्लाई

10309. श्री चतुर्भुज : क्या भ्रम और पुनर्वास